

ITEM NO.23

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1171/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GAYA SINGH & ORS.

Respondent(s)

Date : 11-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.

For Respondent(s)

Mr. Anil Kumar Gautam, AOR
Mr. Prathvi Raj Chauhan, Adv.
Ms. Priya Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All respondents are duly represented.

Original records of High Court and Trial Court are still
awaited. Issue reminder in this regard.

List again on 29.08.2024.

SUJATA SINGH
Registrar

pm